

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

Application No : -  
Petition No : CP(IB)/37/CHE/2024  
Name of Petitioner : Indian Coal company  
&  
Name of Respondent : -Vs-  
K G Denim Ltd  
Section : Sec 9 Rule 6 of IBC, 2016

---

**ORDER**

Present: Mr. K.M.Anand, Ld. Counsel for Petitioner.  
Ms. Deepa Mariyappan, Ld. Counsel for Respondent.

Reply filed by the Respondent. Copy served.

Ld. Counsel for Petitioner seeks and is granted time to file rejoinder.

List the petition for hearing on **31.05.2024**.

-sd-  
[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

-sd-  
[SANJIV JAIN]  
MEMBER (JUDICIAL)